

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL**

REGIONAL BENCH – COURT NO.I

Diary No.865682019 (ST)

Dosti Corporation Vihar : Appellant

VS

C.C.G.S.T. Mumbai South : Respondent

Appearance

Nikki Gala, C.A. for Appellant

Shri Dilip Shinde, A.C. (A.R) for Respondent

CORAM:

Hon'ble Dr. D.M. Misra, Member (Judicial)

Hon'ble Shri Sanjiv Srivastava, Member (Technical)

INTERIM ORDER NO. 204/2019

Date of hearing : 28.08.2019

Date of decision : 28.08.2019

Per : Dr. D.M. Misra

The defects pointed out by the registry has been removed.
Consequently the appeal is entertained, which will be heard in due course.

(Dictated and pronounced in open court)

**(Sanjiv Srivastava)
Member (Technical)**

**(Dr. D. M. Misra)
Member (Judicial)**

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